

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2409
ANSWERED ON 10/12/2024**

IMPACT OF EMPLOYMENT OPPORTUNITIES IN JALGAON

2409. SMT. SMITA UDAY WAGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the number of people employed cumulatively under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during 2014-24 compared to 2006-13, specifically in Maharashtra;**
- (b) whether MGNREGS impacted employment opportunities in the JalgaonLokSabha constituency over these periods, if so, the details thereof;**
- (c) the role of Aadhaar-based Direct Benefit Transfer (DBT) played in ensuring timely and transparent payments to MGNREGS beneficiaries;**
- (d) the manner in which the Aadhaar-based DBT contributed to enhancing the livelihoods of MGNREGS beneficiaries in Maharashtra; and**
- (e) the details of measures implemented to optimize MGNREGS benefits for residents of the JalgaonLokSabha constituency?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): Details of person-days generated in all States/UTs (including Maharashtra) under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), from the financial years 2006-07 to 2013-14 and 2014-15 to 2024-25 (as on 05.12.2024) are given below:

Details of person-days generated in all States/UTs (including Maharashtra) under Mahatma Gandhi NREGS, from the financial
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years 2006-07 to 2013-14 and 2014-15 to 2024-25 (as on 05.12.2024)		
Sl. No.	Financial Year	Persondays Generated (In crore)
1	2006-07 to 2013-14	1,660.77
2	2014-15 to 2024-25 (as on 05.12.2024)	2,955.53

Details of person-days generated in the State of Maharashtra under Mahatma Gandhi NREGS, from the financial years 2006-07 to 2013-14 and 2014-15 to 2024-25 (as on 05.12.2024)		
Sl. No.	Financial Year	Persondays generated (in crore)
1	2006-07 to 2013-14	34.00
2	2014-15 to 2024-25 (as on 05.12.24)	87.88

(As per NREGASoft)

(b)&(e): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

Details of person-days generated, number of works completed and expenditures in Jalgaon district of Maharashtra under Mahatma Gandhi NREGS, from financial year 2020-21 to 2024-25 (as on 06.12.2024) are given below:

Details of person-days generated, number of works completed and expenditures in Jalgaon district of Maharashtra under Mahatma Gandhi NREGS, from financial year 2020-21 to 2024-25 (as on 06.12.2024)				
Financial Year	2021-22	2022-23	2023-24	2024-25 (as on 06.12.24)
Persondays generated (in lakh)	22.15	21.2	21.1	18.36
Number of Completed Works	11,684	11,269	20,209	9,258
Expenditure (Rs. In crore)	76.56	95.73	103.16	87.12

(As per NREGASoft)

To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 (ii) expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha. (iv) Organization of 'RozgarDiwas'.

(c)&(d): To ensure timely payment of wages to the beneficiaries under Mahatma Gandhi NREGS, and to address the issues arising due to frequent change of Bank account numbers by the beneficiaries and subsequent non-updation by the Programme Officers, it was decided to implement Aadhar Payment Bridge System (APBS), which doesn't get affected due to change of bank account. This has been made mandatory with effect from 1st January 2024. Payment of wages through Direct Benefit Transfer (DBT) mode has positive impact on the livelihood of the beneficiaries as it ensures that benefit reaches the intended beneficiaries without any delay or diversion/leakage. Details of APBS transactions made in the State of Maharashtra under Mahatma Gandhi NREGS, during the financial year 2024-25 (as on 05.12.2024) are given below:

Details of APBS transactions made in Maharashtra under Mahatma Gandhi NREGS during the financial year 2024-25 (as on 05.12.2024)			
State	Total Transaction	APBS Transaction	% APBS Transaction
Maharashtra	1,96,77,421	1,82,66,588	92.83
